III. Report and Accounts (2021-22) of MANAGE, Hyderabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table —

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare), issued under sub-section (1) of Section 3 of the Destructive Insects and Pests Act, 1914:-
 - (1) S.O. 3456 (E), dated the 27th July, 2022, publishing the Plant Quarantine (Regulation of Import into India) (Second Amendment) Order, 2022.
 - (2) S.O. 3777 (E), dated the 12th August, 2022, publishing the Plant Quarantine (Regulation of Import into India) (Third Amendment) Order, 2022.
 - (3) S.O. 4551 (E), dated the 26th September, 2022, publishing the Plant Quarantine (Regulation of Import into India) (Fourth Amendment) Order, 2022.
 - (4) S.O. 4871 (E), dated the 13th October, 2022, publishing the Plant Quarantine (Regulation of Import into India) (Fifth Amendment) Order, 2022.
 - (5) S.O. 5167 (E), dated the 7th November, 2022, publishing the Plant Quarantine (Regulation of Import into India) (Sixth Amendment) Order, 2022.
 - (6) S.O. 5401 (E), dated the 21st November, 2022, publishing the Plant Quarantine (Regulation of Import into India) (Seventh Amendment) Order, 2022.

[Placed in Library. For (1) to (6) See No. L.T. 8048/17/22]

- II. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013: -
 - (i) (a) Fifty-fourth Annual Report and Accounts of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7738/17/22]

- (ii) (a) Annual Report and Accounts of the Haryana Agro Industries Corporation Limited, Panchkula, Haryana for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7734/17/22]

- (iii) (a) Forty-eighth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Thirvananthapuram, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7736/17/22]

- (iv) (a) Fiftieth Annual Report and Accounts of the Madhya Pradesh Agro Industries Development Corporation Limited, Bhopal, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7737/17/22]

- (v) (a) Forty-sixth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7731/17/22]

- (vi) (a) Forty-seventh Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7735/17/22]

- (vii) (a) Forty-eighth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation

 [Placed in Library. See No. L.T. 7732/17/22]
- (viii) (a) Forty-ninth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 7733/17/22]
- (ix) (a) Fifty-ninth Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneshwar, Odisha for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 7730/17/22]
- (x) (a) Forty-fourth Annual Report and Accounts of the Karnataka Cashew Development Corporation (KCDC) Limited, Mangaluru, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 8050/17/22]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (ix) (a) above.
 - III. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, Telangana for the year 2021-22.

- (b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, Telangana for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 7729/17/22]

Reports and Accounts (2020-21 and 2021-22) of BJEL, Kolkata; NJMC, Kolkata; and SVPISTM, Coimbatore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table -

- I. (A) (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Annual Report and Accounts of the Birds Jute and Exports Limited (BJEL), Kolkata, West Bengal, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 7605/17/22]

- (ii) (a) Forty-first Annual Report and Accounts of the National Jute Manufactures Corporation Limited, (NJMC), Kolkata, West Bengal for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) and (ii)(a) above.

[Placed in Library. See No. L.T. 7839/17/22]

- (B) A copy each (in English and Hindi) of the following papers:
- (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel International School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu,